

[Sh. I.K. Gujral]

[Translation]

stated that we have. As a matter of fact, the last letter that I wrote to my counterpart in Australia was on the 11th of this month.

MR. DEPUTY SPEAKER: He is trying to understand whether we had contacted the Government of Australia before the contract was signed.

SHRI I.K. GUJRAL: No. I don't want to pass on the buck; but it was the responsibility of the previous Government.

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13.44 hrs.

MATTERS UNDER RULE 377

[English]

- (I) **Need to provide funds to Tamil Nadu carry out deep bore well works to met drinking water shortage in Salem district**

SHRI P.R. KUMARAMANGALAM (Salem): Due to lack of drinking water the people of Salem district are undergoing severe hardships. The drop of the water table has also made the conventional bore wells ineffective. The only solution is to bring into existence the 1000 to 1500 feet bore wells for which only the Central Ground Water Board is equipped. Further more, out of the Rs. 7.40 crores allotted under the drinking water minimission for technology only Rs. 1.30 crores has been disbursed. The Tamil Nadu Government is also reluctant to financially help. Widespread agitations due to severe drought conditions have become a matter of common place. In these conditions it is my personal request to the Ministry of Water Resources to sanction the necessary fund and carry out the deep bore well works, at least to the extent of three wells per revenue panchayat and give drinking water to the people of Salem.

- (II) **Need to set up a Circuit Bench of Allahabad High Court in Kumaun Uttar Pradesh**

DR. M.S. PAL (Nainital): In order to regulate the judicial system in Kumaun region of Uttar Pradesh and to provide economical and speedy justice to each and every person of the region it has become necessary to link the whole Kumaun regions with the Lucknow Division Bench of the High Court.

In this context, a circuit bench of the Allahabad High Court should be set-up at Kumaun in accordance with the recommendation of Justice Jaswant Singh Commission and necessary steps should be taken to implement these recommendation without delay.

- (III) **Need to increase the speed of Chetak Express**

SHRI GULAB CHAND KATARIA (Udaipur): Tribals dominated Udaipur (Rajasthan) is rich in mineral deposit and is a place of historical importance and a beg tourent centre remained neglected by the Railway department even after 43 years of independence. The number of trains that run on the railway lines constructed during Mewar province days is almost the same except one or two the speed of these trains too remains unchanged.

Separate trains run from the capital of Rajasthan, Jaipur, to all the big cities like Bikaner Ganganager, Ajmer, Jodhpur etc. but there is no such trains service for Udaipur. The only train, Chetak Express, which runs between Delhi and Udaipur is the most suitable one but this covers the distance of 734 kilometres in 20 long hours. It takes less time to reach Ahmedabad from Delhi but it takes more to reach Udaipur. In this context, the people how not only written to the concerned department and the hon. Minister our several occasions but submitted memoraranda also. I have myself tried to draw